

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
YOGI INFRA PROJECTS LIMITED
(FORMERLY YOGI SUNG WON (INDIA) LIMITED)**

The details subsequent to the completion of the Offer made vide Public Announcement ("PA") dated March 12, 2011 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations"), issued on behalf of Moongipa Development and Infrastructure Limited ("MDIL") and Shiva Shakti Enclaves Private Limited ("SSEPL") pursuant to Regulations 10 and 12 and other provisions of Chapter III and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations"). The Offer formalities are completed and the details are as under:

1	Name of the Target Company	Yogi Infra Projects Limited Registered Office: B-18/67, Vasu Smruti, 1st Floor, Jaygayatrinagar Society, Vicinity To Amitnagar Circle, VIP Main Road, Vadodara – 390 022.		
2	Name of the Acquirers, including Persons Acting in Concert (PACs)	Acquirers: Moongipa Development and Infrastructure Limited ("MDIL") and Shiva Shakti Enclaves Private Limited ("SSEPL") PACs: Nil		
3	Name of the Manager to the Offer	Aryaman Financial Services Ltd.		
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd.		
5	Date of Opening of the Offer	May 05, 2011 (Thursday)		
6	Date of Closure of the Offer	May 24, 2011 (Tuesday)		
7	Details of Acquisition	Proposed in the Offer	Actuals	
a.	Offer Price	Rs. 12.00/-	Rs. 12.00/-	
b.	Shareholding of Acquirers / PACs prior to MOU / PA along with group member	Nil	Nil	
c.	Shares acquired through MOU	55,30,407 (32.83%)	55,30,407 (32.83%)	
d.	Shares acquired in the Open Offer	33,69,160 (20.00%)	10,800 (0.06%)	
e.	Size of Open Offer (No of Shares * Offer price)	Rs. 4,04,29,920/-	Rs. 1,29,600/-	
f.	Shares if any acquired after PA but 7 working days prior to Closure of Offer	Nil	Nil	
g.	Post Offer Shareholding of Acquirers including PACs, if any	88,99,567 (52.83%)	55,41,207 (32.89%)	
h.	Pre and Post offer Shareholding of Public (Other than Acquirers, Sellers and Current Promoter Group) *	Pre Offer 1,13,15,393 (67.17%)	Post Offer 79,46,233 (47.17%)	Pre Offer 1,13,15,393 (67.17%)
				Post Offer 1,13,04,593 (67.11%)
8	Date of dispatch of consideration and delay if any.	June 07, 2011 (Tuesday). No Delay. No interest is due and payable in this regard.		
9	Position of Escrow Account	Going to release shortly.		
10	Status of Investor complaints	No investor complaints have been received in respect of the Offer.		

Notes:

- (a) The current promoter had acquired the shares of the Target Company from erstwhile promoters via Share Purchase Agreement dated February 22, 2008 followed by Open Offer in 2008. Other members of the erstwhile promoters group, who were not parties to the agreement at that time, holds 10,700 Equity Shares representing 0.06% of the current paid up and voting share capital of the Target Company, is wrongly included in the current promoter group.
- (b) Current promoter group consists of only Mr. Lokesh Kapoor and Mr. Phalanetra Bharath.

The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS.



Aryaman Financial Services Ltd.

60, Khatau Building, Alkesh Dinesh Modi Marg, Opp. P J Towers (BSE building), Fort, Mumbai - 400 001. Tel: 022 - 2261 8264 / 2261 8635; Fax: 022 - 2263 0434
Website: www.afsl.co.in Email: info@afsl.co.in Contact Person: Mr. Deepak Biyani
Place: Mumbai Date: June 16, 2011